

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-205/2013/ 95 1A

From :- Smti. Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dhruvad Kashyap Das,  
Presiding Officer,  
Industrial Tribunal, Dibrugarh.

Dated Guwahati the <sup>16</sup>7 January, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No. ITD.01/2025/1, dtd. 02.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.01.2025, 17.01.2025 and 18.01.2025, along with station leave permission from the evening of 10.11.2025 till the morning of 20.01.2025.** The District & Sessions Judge, Dibrugarh, and in her absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-205/2013/ 96-97 1A, dated , 07-01-2025**

Copy forwarded for information to:

1. The District & Sessions Judge, Dibrugarh.
2. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

*Shree*